NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

26. CP(IB)-4242(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.02.2021**

NAME OF THE PARTIES: Shree Chemicals
V/s
Celogen Pharma Pvt. Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Both sides present. Counsel for the Petitioner submits that the matter has been amicably settled between the parties and seeks to withdraw the present petition. The Petition is **dismissed as withdrawn**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR